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Title : Motion regarding Fourteenth Report of Committee on Private Members' Bill and Resolutions.

MR. DEPUTY-SPEAKER: The House shall now take up Item No.12.

Chaudhary Lal Singh - Not present.

Shri Jai Prakash.

...(Interruptions)

SHRI JAI PRAKASH (HISSAR): Sir, on behalf of Chaudhary Lal Singh, I beg to move:

"That this House do agree with the Fourteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 30<sup>th</sup> November, 2005."

...(Interruptions)

**15.32 hrs.**

*(At this stage, Shri Avinash Rai Khanna and some other hon. Members came and stood on the floor near the Table.)*

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Fourteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 30<sup>th</sup> November, 2005."

*The motion was adopted.*

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...(Interruptions)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again at 11 a.m. on Monday, the 5<sup>th</sup> December, 2005.

**15.34 hrs.**

**The Lok Sabha then adjourned till Eleven of the Clock**

*on Monday, December 5, 2005/Agrahayana 14, 1927 (Saka).*

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[R1]ctd by b

[R2]Fld. by c1

[R3]fd. by 'd'

[r4]fd by E

[c5]Contd by f1.h

[R6]cd g

[MSOffice7] cd by h1

[bts8]followed by j1.e

[a9] Two Pages for Original Question and Answer

[a10] question No. 147 contd.

[k11](Cd. by l1)

[r12]Fld by m

[R13]ncd

[i14]Qn. No. 149 & shri eknath mahadeo gaikwad cd.

[m15]ctd/ by p1

[r16]FOLLOWED BY R1

[R17]fd by s

[krr18]Contd by t1

[reporter19]fd by U